

Information Note to the Press (Press Release No. 05/2022)

For Immediate Release

Telecom Regulatory Authority of India

Extension of last date to receive comments/counter comments on TRAI Consultation Paper on “Ease of Doing Business in Telecom and Broadcasting Sector”

New Delhi, 19th January 2022 - The Telecom Regulatory Authority of India (TRAI) had released a Consultation Paper on “Ease of Doing Business in Telecom and Broadcasting Sector” on 8th December 2021. The last date for receiving written comments on the issues raised in the Consultation Paper from the stakeholders was initially fixed as 05th January 2022 and for counter comments as 19th January 2022.

2. However, due to requests from stakeholders for extension of time for submission of comments, the last date for receiving written comments and counter comments was extended up to 19th January 2022 and 02nd February 2022 respectively.

3. Keeping in view the current pandemic situation of the country and requests received from Industry Associations and stakeholders for further extension of time for submission of comments, it has been decided to further extend the last date for submission of written comments and counter comments up to 09th February 2022 and 23rd February 2022 respectively. No further requests for extension would be considered.

4. The comments/counter comments may be sent to Shri Anil Kumar Bhardwaj, Advisor (B&CS), TRAI, preferably in electronic form at dyadvbcs-1@traigov.in. For any clarification/information, Advisor (B&CS) may be contacted at Telephone Number +91-11-23237922.

(Rajiv Sinha)
Secretary- I/C, TRAI